

R.O.C.No. 75230-A/2022/B2



CIVIL JUDGE
TRANSFER & POSTING


NOTIFICATION No. 218 / 2022

The Government in G.O.Ms.No.59, Home (Courts-III) Department, dated 05.02.2021, had issued orders for the constitution of a Additional District Munsif Court at Jayamkondam in Ariyalur District.

Thiru. S. Ganesh, District Munsif, Jayamkondam, is transferred and posted as Additional District Munsif, Jayamkondam, in the aforesaid newly sanctioned Court.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 27.07.2022.**

**Sd/- P.DHANABAL,
REGISTRAR GENERAL**


27.07.22
(S.O)